

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1623
ANSWERED ON:16.08.2013
ALLOCATION OF NATURAL GAS
Deo Shri Kalikesh Narayan Singh;Owaisi Shri Asaduddin

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the supply of natural gas to various States/UTs in the country is not commensurate with its demand;
- (b) if so, the details thereof, State/UT-wise and the reasons therefor;
- (c) whether the Government has received requests from various States/UTs particularly from the Southern States for additional allocation of gas to meet their requirement adequately;
- (d) if so, the details thereof, State/UT-wise including Andhra Pradesh; and
- (e) the action taken or being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b): Yes, Madam. Details of supply of natural gas to different States/UTs is at Annexure-I. State-wise demand figures are not maintained in the Ministry.

(c) & (d): Yes, Madam. The State Governments of Kerala, Karnataka & Andhra Pradesh have requested for allocation of domestic natural gas for City Gas Distribution (CGD) and power projects for their respective States. The Chief Minister of Andhra Pradesh vide letters dated 2nd May, 2013 and 15th July, 2013 has requested to accord higher priority to gas based power projects in Andhra Pradesh over fertilizer and RGPPL; to allocate domestic gas to AP based power projects in such a manner that plants operate of higher PLF of 75%; to allocate additional 10 MMSCMD of domestic gas from new sources of ONGC and GSPC to power sector. The Chief Minister of Kerala vide letter dated 29th June, 2013 has sought allocation of gas to the power projects being established in Kerala. The Chief Minister of Karnataka vide letter dated 7th June, 2013 has sought allocation of 9.6 MMSCMD of domestic gas to various power projects in Karnataka.

(e): The Chief Ministers of respective States have been informed that due to decline in production of domestic natural gas, it is not possible to make additional allocation of domestic gas at present. Chief Ministers have also been advised that gas based plants in power sector may consider tying up R- LNG to meet the shortfall. Further, this Ministry, on 01.01.2013, has issued Guidelines on Clubbing/ Diversion of gas between power plants of same owner to enable use of domestic gas more efficiently to improve the PLF.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1623 TO BE ANSWERED ON 16.08.2013

State	Supply of gas during 2012-13	% of total supply
Gujarat	43.66	32.52%
Delhi	6.95	5.18%

Haryana	5.12	3.81%
Uttar Pradesh	23.25	17.31%
Madhya Pradesh	4.96	3.69%
Rajasthan	7.32	5.45%
Maharashtra	20.38	15.18%

Tamil Nadu	3.24	2.41%
Pondicherry	0.34	0.26%

Andhra Pradesh	9.32	6.94%
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ASSAM	5.80	4.32%
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TRIPURA	1.78	1.33%
Punjab	0.21	0.16%
Dadar & Nagar	0.09	0.07%

Haveli		
Uttranchal	0.13	0.10%
Goa	0.05	0.04%
Jhar Khand	0.00	0.00%
West Bengal	0.23	0.17%
Internal consumption - pipeline system	1.44	1.08%
Total	134.28	100%